Annexure-6

Name of the corporate debtor: <u>Meena Jewellers & Diamonds Private Limited</u>; Date of commencement of liquidation: <u>26-04-2021 (Intimation to Liquidator on 29-04-2021)</u>; List of stakeholders as on: <u>01-12-2022</u>

SI. No	Name ofcreditor	Details of claim received								Amount of contingent	1		(Amount in Amount of claim under	Remarks,
			Amount claimed		of claim	covered by lien or attachment	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	claim	•	rejected	verification	
1.	Subhanjali Chit Fund Private Limited	26 May 2021	2,53,13,900	Nil	Unsec ured	Nil	NA	NA	Nil	Nil	Nil	2.53.13.900	Nil	Note 1 below
2.	Margadarsi Chit Fund Private Limited	11 June 2021	51,03,525	50,36,264	Unsec ured	Nil	NA	NA	0.19%	Nil	Nil	67,261	Nil	Note 2 below
Т	otal	1	3,04,17,425	50,36,264	-	Nil	NA	NA	0.19%	Nil	Nil	2,53,81,161		

List of operational creditors (other than Workmen, Employees and Government Dues)

Note 1:

The claim initially was rejected by the Liquidator. Further on an Interlocutory Application in IA.No. 552/2021 preferred by Subhanjali Chit Fund on the said rejection by the Liquidator, the Hon'ble NCLT Bench, Hyderabad, dismissed the said application.

<u>Note 2:</u>

The claim has been modified pursuant to the Order of Hon'ble NCLT Bench, Hyderabad dated 08-07-2022 in IA No. 546/2021.